NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.39/(MAH)/2015 M.A. No. 137/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Mahanti Plastics Pvt. Ltd.

V/s.

M/s. Samriddhi Banquets Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Vineet Jagtol 1/6 Niranjan Jagtal	Advocate for Resp 8	July 1
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(3)	Rahul . who	Regno itor	a de la comi

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ORDER

M.A. No. 137/2017 In T.C.P. No.39/397-398/CLB/MB/MAH/2015

- 1. The Learned Representatives of both the sides are present.
- For want of time the matter is listed for hearing on 25.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.12.2017

Sd/-M.K. SHRAWAT

Member (Judicial)